DELIMITATION (AMENDMENT)
BILL\*

(Insertion of new section 9A)

श्री मयु िस्मर्थ (बांका): मैं प्रस्ताव करता हूं "कि परितीमन अधिनियम, 1972 काभ्रीर संशोधन करने वाले विधेयक को पुर:- स्थापित करने की अनुमति दी जाये।"

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduced aBill to amend the Delimitation Act, 1972."

The motion was adopted.

श्री मतु लिमये : मैं विद्येयक को पुर:-स्थापित करता हं।

CODE OF CRIMINAL PROCEDURE
(AMENDMENT) BILL

(Omission of sections 107 and 109)

श्री मब् िक्सिये (बांका) : मैं प्रस्ताव करता हूं कि दण्ड प्रिकिया संहिता, 1898 का भीर संशोधन करने वाले विधेयक को 'पुर: स्थापित करने की अनुमति दी जाये।''

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

श्री मृत्रु लिमये : मैं विधेयक को पुरः स्थापित करता हूं।

UTILIZATION OF LAND ADJOIN-ING RAILWAY TRACK BILL\*

SHRI VISHWANATH PRATAP SINGH (Phulpur): Sir, I beg to move for leave to introduce a Bill to provide for the utilization of land adjoining railway track on both sides for agricultural purposes.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the utilization of land adjoining railway track on both sides for agricultural purposes."

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH: I introduce the Bill.

LEPROSY CONTROL AND REHA-BILITATION OF LEPERS BILL\*

SHRI VISHWANATH PRATAP SINGH(Phulpur): Sir, I beg to move for leave to introduce a Bill to provide for prevention and control of leprosy and rehabilitation of lepers and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for prevention and control of leprosy and rehabilitation of lepers and for matters connected therewith."

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH: I introduce the Bill.

15.03 hrs.

NETAJI NATIONAL ACADEMY BILL—contd.

by Shri Samar Guha

MR. DEPUTY-SPEAKER: We shall now take up further consideration of the Netaji National Academy Bill moved by Shri Samar Guha. He has to continue his reply. I should say

\*Published in Gazette of India Extra-24-8-73. ordinary Part II, section 2, dated